GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO:6830
ANSWERED ON:08.05.2013
AIR ACCIDENTS
Chacko Shri P.C.;Pradhan Shri Nityananda;Rajaram Shri Wakchaure Bhausaheb

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether air accidents in India are the highest in the world;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has evolved an action plan to avert such accidents; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) No, Madam. Accidents in India are not the highest in the world.

(b) Does not arise.

(c)& (d) Government of India has taken following actions:

1) Government has formulated new Aircraft (Accident and Incident Investigation) Rules, 2012 which covers all aspects of accidents, incidents and their investigations

2) Government has set up an Aircraft Accident Investigation Bureau for the purpose of carrying out investigation into accidents, serious incidents and incidents.

3) As per the Aircraft (Accident and Incident Investigation) Rules, 2012, Committee of Inquiry/Court of Inquiry is formed to investigate into the cause of the accident.

4) After completion of investigations, safety recommendations emanating from the final investigation reports get implemented.

5) Following additional steps have also been taken to avoid accidents/incidents:

i) 100% monitoring of Flight Data Recorders

ii) Minimum Safe Altitude Warning System

iii) Installation of Monopulse Secondary Surveillance Radars (MSSR) at thirteen airports, namely Chennai, Bellary, Vizag, Bhopal, Port Blair, Kolkata, Katihar, Jharsugada, Udaipur, Varanasi, Nagpur, Behrampur and Mangalore by Airports Authority of India

iv) Installation of Airborne Collision Avoidance System on airplanes having maximum certified passenger seating configuration of more than 30 or a maximum pay load capacity of more than 3 tonnes.

v) Installation of Transponders

vi) Installation of Ground Proximity Warning System

vii) Computerized monitoring of Flight Duty Time Limitation, Training, Medical and License Validity.

6) Besides above, DGCA officers also carry out regularly the safety audit of the Indian operators and Maintenance organizations in the country. The deficiencies pointed out in the safety audit reports are immediately brought to the notice of management of operators for taking necessary remedial actions.